

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-215/245/NCLT/MB/MA/H/2017

In the matter of :

Mr. Sanjay Lalchand Siriah

....PETITIONER

Vs.

White Steel Engg. Solutions (P) Ltd.

... RESPONDENT

SECTION :

Under Section 245

Order delivered on 17.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. P.K. Mittal, Advocate

For the Respondent/Corporate Debtor : -

ORDER

Due to paucity of time, the matter was not able to be taken up and hence, the same is adjourned to 21.11.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.10.2017